

[English]

Agitation by Teachers' Association of IIT

6880. SHRI K.S. RAO: Will the PRIME MINISTER be pleased to state:

(a) whether the Federation of the Teachers Association of the Indian Institute of Technology are launching an agitation from April, 1990;

(b) if so, whether Government have received any charter of demands from the Association;

(c) if so, the details of the demands; and

(d) the reaction of Government thereto?

SHRI MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No such information has come to our knowledge. However, Federation decided on a proposal of boycotting major tests in case revised pay scales are not announced before the tests.

(b) and (c). Demands were received from the federation earlier. The main demands were that they should have only three cadres against the five cadres announced earlier and also different pay scales from those of the other institutions of technical education.

(d) With the approval of Cabinet, the Government has issued orders on 19.4.1990 revising the cadres and pay scales of these teachers.

UGC Grants to University of Kerala

6881. PROF. P.J. KURIEN: Will the PRIME MINISTER be pleased to state:

(a) the details of the development grants and grants under special schemes to the Universities in Kerala during the Seventh Plan;

(b) the purpose for which these grants were given;

(c) whether any monitoring is done on the promotion of the quality and level of teaching in these Universities;

(d) if so, the details thereof; and

(e) the details of the grants proposed to be given during the Eighth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) According to the information furnished by University Grants Commission, the details of grant given to Universities in Kerala during the Seventh Plan for general development and for special schemes are as follows:

<i>Sl. No.</i>	<i>University</i>	<i>General Development Grants</i>	<i>Grants under Special Schemes</i>
			<i>(Upto 1900-89)</i>
			<i>(Rupees in lakhs)</i>
1	2	3	4
1.	University of Calicut	100.63	46.57

1	2	3	4
2.	Cochin University of Science and Technology	123.05	136.13
3.	University of Kerala	137.01	124.20
4.	Mahatma Gandhi University, Kottayam	57.50	—

(b) General development grants are provided for strengthening institutional infrastructure like buildings, books & journals, equipment and appointment of teachers. Assistance under special schemes is provided for a variety of programmes for enrichment of quality of teaching, research and extension.

(c) and (d). The utilisation and impact of assistance given under general development schemes during the Seventh Plan was assessed by Mid-Term Appraisal Committees specially appointed by UGC for this purpose. The special programmes are reviewed from time to time by Expert Committees constituted by the Commission.

(e) UGC has invited proposals from Universities for assistance during the Eighth Plan. According to the information furnished by the Commission, the level of assistance during the Eighth Plan would continue to remain atleast at the same level as during the Seventh Plan.

Persons Killed by Lions of Gir Forest

6882. SHRI G.K. SHEKHDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) The number of human beings killed by lions in Gir Forest area of Gujarat State during the last three year;

(b) The compensation given to the family members of the deceased; and

(c) The action proposed by the Government to protect the lives of the people of that area?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b). Information received from Government of Gujarat regarding human beings killed by lions in Gir forests of Gujarat and the compensation given to the families of the deceased in the last three years is given below:

<i>Year</i>	<i>Number of persons killed</i>	<i>Compensation paid</i>
1	2	3
1987-88	2	Rs. 10,000